



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Cont.Cas(C)/487/2018	M/S. KUBER PLASTICS PVT. LTD. Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4,R6) MR. R R Gogoi (R1, R2, R3, R4,R6)
2 Cont.Cas(C)/511/2018	KUMUD CHANDRA DUTTA Versus PUSPANJALI DAS AND 2 ORS.	MR. B DEKA MR. B P CHANGMAI	MR P KATAKI MR S P DAS
3 Crl.A./75/2020	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	PP, ASSAM
4 WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
5 Cont.Cas(C)/113/2022	SHIRAJUL HOQUE Versus DR. BIJOYA CHOUDHURY, ACS AND ANR.	MR J ISLAM MS LR KHANAM	
6 CRP(IO)/291/2022	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)

LEAVE NOTE OF ADVOCATES FOR 30/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023

9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023
22)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
23)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
24)	MRS. V L SINGH	07-09-2023	To	10-11-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/988/2021	HARIPRASHANA HAZARIKA Versus INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, I O C
2 WP(C)/4034/2021	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3 WP(C)/7013/2021	SHUDHA KANTHA DR. BHUPEN HAZARIKA PROTIMURTI SANGRAKSHAN SAMITEE AND 11 ORS. Versus UNION OF INDIA AND 7 ORS	MR D KALITA MR. J A AHMED	GA, ASSAM SC, NHAI ASSTT.S.G.I.
4 WP(C)/2863/2022	NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE
5 I.A.(CrI.)/177/2023 in CrI.Rev.P./299/2017	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	
6 WP(C)/3332/2023	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA MS. J TAMULI	SC, HIGHER EDU MR. K KALITA MR K KASHYAB MS L HMAR

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